

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.201 – IA/1348(AHM)2023  
In  
CP(IB) 112 of 2017

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Coburg Print & Pack

.....Applicant

V/s

Todays Writing Instruments Ltd

.....Respondent

**Order delivered on: 04/12/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:Mr. Nipun Singhvi, Ld. Adv. a.w. Mr. Pragati Tiwari, Ld.  
Adv. (new), Mr. Akash S. Acharya, Ld. Adv. (old)

For the Liquidator

:Mr. Vishal Bidawatjika present in person

**ORDER**

New counsel appearing on behalf of the Applicant/Liquidator seeks time to file synopsis as well as the Vakalatnama which is allowed.

Re-list on 05.01.2024

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**